

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:544
ANSWERED ON:23.11.2009
DRUG DE-ADDICTION CENTRES
Reddy Shri Anantha Venkatarami

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the de-addiction centres opened in the country during the last three years, State-wise;
- (b) Whether the Government proposes to open new de-addiction centres in the country;
- (c) if so, the places identified for the purpose; and
- (d) the funds allocated for the purpose during the last three years and the current year?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

- (a) A statement showing the State-wise number of de-addiction centres sanctioned during the last three years is at Annexure.
- (b) & (c) Sanction of new projects is a continuous process. Places or locations are not identified in advance for sanction. The proposals from the eligible organizations, received from time to time through State Government/UT administration along with recommendations of Grant-in-aid Committee are scrutinized and considered in the Ministry as per norms of the scheme and relevant guide lines. Presently, 362 NGOs are being funded for running 401 de-addiction centres all over the country under the Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse.
- (d) The funds allocated for the Scheme during the last three years and the current year are as follows:

Year Rs. in Crore

2006-07 30.00

2007-08 35.00

2008-09 35.00

2009-10 35.00